

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/40/2009

Date : 31.03.2009

I

Shri Prabodh Vashishtha, RHJS, whose services have been repatriated from the post of Judge, Designated Court, Ajmer vide Government Order No.F.S (1)Nyay/2008 dated 31.03.2009, is hereby transferred / posted as Judge, Printing and Stationery Embezzlement Cases, Jaipur with immediate effect.

II

Shri Anil Kumar Gupta, RHJS, presently posted as Judge, Printing and Stationery Embezzlement Cases, Jaipur, who has been appointed as Member (Judicial), Rajasthan Civil Services Appellate Tribunal, Jaipur vide Government Order No.F.17(8)Karmik/K-2/85 dated 30.03.2009, is hereby relieved with immediate effect to join his new assignment.

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 25.11.1998.

BY ORDER,

  
REGISTRAR GENERAL